

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2681
ANSWERED ON:16.12.2004
OUTSTANDING DUES FOR USE OF AIRCRAFT
Panda Shri Prabodh

Will the Minister of DEFENCE be pleased to state:

- (a) the outstanding dues pending with Ministry of Defence as on date against the Chief Ministers of various States for using aircraft;
- (b) since when this amount is pending; and
- (c) the steps taken by the Union Government to realise the said amount?

Answer

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

(a) & (b): The accounts of outstanding dues against individual Chief Ministers of various States for use of Indian Air Force aircraft are not maintained separately in the Ministry. However, statement indicating the details of outstanding dues against the various State Governments on account of use of aircraft is annexed.

(c) The Government of India follows up with the State Governments constantly to recover the outstanding dues.

ANNEXURE REFERRED TO IN THE REPLY GIVEN IN PARTS (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 2681 FOR 16.12.2004

STATES AMOUNT (in crores) SINCE WHEN PENDING (Dates of initial Bill)

Arunachal Pradesh	Rs. 78.01	17.6.1998
Orissa	Rs. 54.13	13.8.2001
Himachal Pradesh	Rs. 40.60	10.6.1998
Uttranchal	Rs. 01.56	18.1.2001
Bihar	Rs. 06.26	14.5.1997
Uttar Pradesh	Rs. 00.53	29.8.2001
Madhya Pradesh	Rs. 01.57	19.12.1997
Rajasthan	Rs. 00.53	18.9.1996
Andhra Pradesh	Rs. 04.30	4.9.2000
Assam	Rs. 02.47	1.4.1998
Gujarat	Rs. 01.08	12.8.1997
Haryana	Rs. 00.02	8.4.1999
Jammu & Kashmir	Rs. 36.64	15.5.1998
Karnataka	Rs. 00.86	12.7.2000
Kerala	Rs. 00.12	20.9.2004
Maharashtra	Rs. 00.76	29.8.2001
Manipur	Rs. 01.44	3.4.1996
Meghalaya	Rs. 00.06	3.1.1977
Mizoram	Rs. 00.08	11.9.2001
Nagaland	Rs. 00.07	14.3.2000
Punjab	Rs. 00.32	1.1.1994
Sikkim	Rs. 00.27	1985-1986
Tamil Nadu	Rs. 00.75	14.7.2003
Tripura	Rs. 00.09	1986-1987
Chattisgarh	Rs. 04.40	31.3.2004
Jharkhand	Rs. 00.38	28.4.2004

Union Territories

Andaman & Nicobar	Rs. 00.24	10.1.2000
Dadra & Nagar Haveli	Rs. 00.09	30.11.2004

